

ITEM NO.103

COURT NO.3

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S). 493/2022

JASOBANTA SAHU

APPELLANT(S)

VERSUS

THE STATE OF ODISHA

RESPONDENT(S)

(IA No. 199425/2023 - GRANT OF BAIL)

Date : 18-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) Mr. T.N. Tripathi, Adv.
Mr. Pragyesh Pratap Singh, Adv.
Mr. Rajendra Singh Chauhan, Adv.
Ms. Monika Chauhan, Adv.
Mr. Dharendra Kumar Jha, Adv.
Mr. Rajendra Singh Chauhan, Adv.
Mr. Gautam Das, AOR

For Respondent(s) Mr. Suwendu Suvasis Dash, AOR
Mrs. Swati Vaibhav, Adv.
Mrs. Shruti Vaibhav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard Mr. T.N. Tripathi, learned counsel for the appellant and Mr. Suwendu Suvasis Dash, learned counsel for the respondent, at length.
2. Hearing concluded.
3. Judgment reserved.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER